

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-353(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s R S Polychem V/s. M/s. Chempharm Industries India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

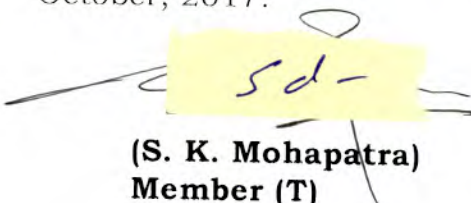
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. Siddharth Sharma, Advocate Ms. Charu Tyagi, Advocate		

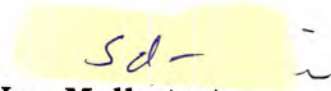
For the Respondent (s): None

ORDER

Ld. Counsel for the Petitioner submits that a copy of the reply has been supplied to the opposite counsel. Though none is present on behalf of the Respondent, it is submitted that Ms. Sushma Singh, Advocate was present in the Court in the morning.

In the interest of the justice, list this case for final disposal on 26th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)